

## NATIONAL COMPANY 12AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 104/BB/	-	For hearing	Rule-4 of IB	Daimler Financial Services Pvt. Ltd., Vs Kumuda Sugar & Agro Products Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

## ORDER

Counsel for Petitioner absent. Counsel for Respondent is also absent. No information about Notice issued to Corporate Debtor has been served or not. List it finally on 29.01.2018. Notice to be served. Registry to issue notice to the Petitioner.

Member (T)

Member (J)